

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 434 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2017**

NAME OF THE COMPANY: M/s Asis Plywood Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| For the Petitioner (s) | : | Mr. Rajesh Bohra, Mr. Aditya Narayan and Mr. Tanmay Jain, Advocates | | |
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| For the Respondent (s) | : | None | | |
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| For Jan Kalyan Sahakari Bank Ltd.: | Ms. Purni Marwaha, Advocate | | | |
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ORDER

Ld. Counsel for the Respondent shall file the reply during the course of the day. To come up for final disposal on 17th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)